

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CA No. 362(PB)/2017  
BIFR No. 414/2002**

**IN THE MATTER OF:**

**M/s. Kothari Fermentation & Biochem Ltd. ....Petitioner**

**SECTION : UNDER SECTION 391-394**

**Order delivered on 19.12.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR  
Hon'ble President**

**Deepa Krishan  
Hon'ble Member (T)**

**For the Petitioner(s): Ms. Purti Marwaha Gupta, Mr. R.K. Aggarwal & Ms. Heena George, Advocates**

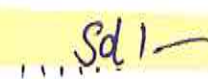
**For the Respondent(s): Mr. D.R. Jain, Senior Standing Counsel for Respondent No. 1, Director of Income Tax Department**

**ORDER**

Learned counsel for the Income Tax Department requests for some time to file reply.

Let the reply be filed a week before the adjourned date with a copy in advance to the learned counsel for the petitioner.

List for further consideration on 06.02.2018.

  
**CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT**

  
**(DEEPA KRISHAN)  
(MEMBER TECHNICAL)**

19.12.2017  
Vineet